

# MEGHALAYA LEGISLATIVE ASSEMBLY

## REVISED CALENDAR FOR THE BUDGET SESSION - 2014.

*Friday, March 7, 2014*

### GOVERNMENT BUSINESS

1. Address by the Governor under Article 176 of the Constitution of India.
2. The Speaker to announce the Report of the Business Advisory Committee.
3. The Speaker to announce the names of the Members nominated by him to the Panel of Chairmen.
4. Laying of Ordinances, Orders, Notifications, Reports, Rules and Regulations, etc.
5. Introduction of Government Bills.
6. Obituary References.

*Saturday, March 8, 2014*

### R E C E S S

*Sunday, March 9, 2014*

### H O L I D A Y

*Monday, March 10, 2014*

### GOVERNMENT BUSINESS

Debate on Governor's Address.

*Tuesday, March 11, 2014*

### PRIVATE MEMBERS' BUSINESS

1. Bills, if any.
2. Motions.
3. Resolutions.

*Wednesday, March 12, 2014*

### GOVERNMENT BUSINESS

1. Debate on Governor's Address (upto 1.00 P.M.)
2. Reply of the Chief Minister to the Debates on Governor's Address.
3. Presentation of Supplementary Demands for Grants and Supplementary Appropriation for 2013-2014.

Contd...2/-

*Thursday, March 13, 2014*

**PRIVATE MEMBERS' BUSINESS**

1. Bills, if any.
2. Resolutions.
3. Motions.

*Friday, March 14, 2014*

**GOVERNMENT BUSINESS**

Voting on Supplementary Demands.

*Saturday, March 15, 2014*

*Sunday, March 16, 2014*

**R E C E S S  
H O L I D A Y**

*Monday, March 17, 2014*

**HOLIDAY ON ACCOUNT OF HOLI**

*Tuesday, March 18, 2014*

**PRIVATE MEMBERS' BUSINESS**

- 1 Bills, if any.
- .
- 2 Motions.
- .
- 3 Resolutions.
- .

*Wednesday, March 19, 2014*

**GOVERNMENT BUSINESS**

- 1 Voting on Supplementary Demands (upto 12:00 noon)
- .
- 2 Presentation of Budget Estimates, 2014-2015.
- 3 Introduction, Consideration and Passing of the Meghalaya Appropriation (No.1) Bill, 2014.
- 4 Presentation of vote-on-Accounts, 2014-15
- 5 Introduction consideration and passing of the Meghalaya Appropriation (Vote-on-Account) Bill, 2014.
- 6 Consideration and passing of other Government Bills.
- 7 Adjournment Sine-die

**Shillong  
March 6, 2014:**

**Sd/-  
H. Myllemngap,  
Secretary,  
Meghalaya Legislative Assembly.**

**Contd...3/-**

MEMO No. LB.6/LA/2013/31(A),

Dated Shillong, the 6<sup>th</sup> March, 2014.

Copy forwarded for information to :-

1. The Private Secretaries to the Chief Minister and all Ministers of Meghalaya, Shillong.
2. All Members of the Meghalaya Legislative Assembly.
3. The Chief Secretary/ Principal Secretaries/ Commissioners & Secretaries/ Secretaries/ Joint Secretaries to the Government of Meghalaya, Shillong.
4. The Chief Electoral Officer, Meghalaya, Shillong.
5. The Principal Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
6. The Secretary to the Government of Meghalaya, Parliamentary Affairs Department, Shillong.
7. The Secretary General, Lok Sabha, Parliament House, New Delhi – 110001.
8. The Secretary General, Rajya Sabha, Parliament House, New Delhi – 110001.
9. The Secretaries of all State Legislatures in India.
10. The Secretary to the Government of India, Ministry of Law and Justice, New Delhi-110001.
11. The Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi – 110001.
12. The Deputy Secretary to the Government of India, Ministry of Home Affairs, New Delhi – 110001.
13. The Under Secretary to the Government of India, Department of Parliamentary Affairs, Parliament House, New Delhi – 110001.
14. The Accountant General, Meghalaya, Shillong.
15. The Director of Information and Public Relations, Meghalaya, Shillong.
16. The Director General of Police, Meghalaya, Shillong.
17. The Deputy Commissioner, East Khasi Hills District, Shillong.
18. The Superintendent of Police, East Khasi Hills, Shillong.
19. The Commissioner & Secretary, Meghalaya Legislative Assembly.
20. IT Cell, Meghalaya Legislative Assembly.
21. All Branches, Meghalaya Legislative Assembly.

Shillong,  
March 6, 2014.

  
H. Mylliemngap,  
Secretary

Meghalaya Legislative Assembly.